

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13511/2004

(From the judgement and order dated 08/12/2003 in WA No. 6637/2000 of The
HIGH COURT OF KARNATAKA AT BANGALORE)

KARNATAKA POWER CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

M.R. SOMASEKHAR & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record and prayer for interim relief
)

With SLP (C.) No. 11611/2004

Date: 07/09/2006 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

M/S. K.J. John & Co.,Adv.

For Respondent(s)

Mr. Rajesh Mahale,Adv. (mentioned by)

Mr. P.P. Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 18th September, 2006.

(Rajesh Dham) (Vijay Aggarwal)

Court Master Court Master